

NOTICE

In partial modification of the notice dated 17th January 2020, it is hereby notified for the information of the Advocates, litigants and parties appearing in person that with effect from 5th March 2020 :

I

The specially constituted Division Bench comprising of the **Hon'ble Shri Justice Dama Seshadri Naidu** and the **Hon'ble Kum. Justice Nutan D. Sardessai** will take up the matters notified on the Board, on every **Thursady at 10.30 a.m.** for the entire day, in Court Hall No.3, instead of at 2.30 p.m.

II

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Dama Seshadri Naidu** is allowed before the **Hon'ble Shri Justice Dama Seshadri Naidu** at 4.15 p.m. In Court Hall No.3.

III

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardessai** is allowed before the **Hon'ble Kum. Justice Nutan D. Sardessai** at 4.15 p.m. in Court Hall No.2.

By Order

Sd/-

High Court of Bombay at

Panaji, Goa.

Date : 25th February 2020

(Kiran A. Bagi)

Registrar (Judicial)